

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**C.A No. 79/2018 (IB)-415/ND/2018
Under Section: 8 & 9 of IBC Code, 2016.**

In the matter of:

Agarwal SanitationsApplicant

Vs.

M/s Proview Infrastructure Pvt Ltd.Respondent

Order delivered on 26.09.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant : Mr. B. Pataik Adv.
Mr. N.K. Agarwal, Adv.

For the Respondent :

For the IRP : Mr. Nirhal Kumar Bhesono, Adv.

ORDER

The learned counsel for the applicant requests for withdrawal of the application being CA No. 79/2018, C-IV as on the date. Withdrawal application is allowed. Application is disposed of in terms of the above order.

— SID —

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**